NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

60. CA 712/2018 CA 718/2018 CA 2218/2019 CA 1005/2020 CA 1101/2020 CA 1102/2020 CA 1651/2020 CA 28/2021 CA 61/2021 CA 98/2021 CA 99/2021 CA 115/2021 CA 198/2021 in CP 1864/MB/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: - Mr. Dominic Thomas Karipaparambil
V/s
Xact Data Discovery Pvt. Ltd. & Ors.

APPEARANCE :

FOR THE APPLICANT **:** Adv. Priyanka Zaveri

FOR THE RESPONDENT Nos. 1 to 6 and 8 : Adv. Prateek Yadav

Section: 241-242 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.08.2022
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